

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

14.

**C.P. (IB)/259(MB)2024**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

Phoenix Arc Private Limited  
Vs  
Ajr Infra And Tolling Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Gaurav Joshi, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent clearly indicating the next date of hearing and filing reply. Counsel for the Respondent is directed to file reply within a period of fifteen days after receipt of notice.
3. List this matter for hearing on **15.05.2024**.

Sd/-  
**ANU J. SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)